

(b) As per available information 1st World Congress on Disaster Management (WCDM) 2008 is being organized by Disaster Management Infrastructure and Control Society (DMICS), Hyderabad, a non-profit organization. Government of Andhra Pradesh and National Disaster Management Authority are the co-hosts. The Conference is scheduled to be held from October 21st to 24th 2008 at Hyderabad.

(c) Yes, Sir.

(d) Government is taking up National Cyclone Risk Management (NCRM) programme with World Bank assistance to address to the risks of coastal districts in a holistic manner. District Disaster Management Authorities (DDMAs) have been constituted in these districts for preparing District Disaster Management Plan covering every aspect of disaster management. Under Community Based Disaster Risk Management (CBDRM) communities in six districts viz. Srikakulam, East Godavari, Krishna, Guntur, Prakasam and Nellore have been provided training in Disaster Management.

New bases of ISI in NE States

†534. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that ISI has established its new base in the north eastern States;

(b) if so, the details thereof;

(c) whether Government has also identified that many terrorist outfits are operating from the north-eastern part by joining hands with ISI; and

(d) if so, the names of such outfits alongwith their details?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (d) While inputs had been received, from time to time, indicating that some of the underground groups operating in the North Eastern States have developed links with external agencies, including the ISI, there are no specific inputs available to suggest that the ISI had set up base in the North Eastern States.

Damages to lives and property due to floods

535. SHRI KAMAL AKHTAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the damage to lives and property due to flood in different part of the country, State-wise, particularly in UP, Bihar and Orissa;

(b) the details of the Central assistance to flood affected States during the last three years, State-wise, particularly in UP and Bihar;

(c) the details of the fund utilized by the States, State-wise; and

(d) the additional steps which Government proposes in view of the recent disaster in UP, Bihar and Orissa?

†Original notice of the question was received in Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) As per information received from the State Governments, based on their preliminary assessment, a statement showing the State/UT-wise details of loss of human lives, livestock and damage to houses as well as cropped areas due to heavy rains/ floods etc. during Southwest Monsoon, 2008 is given at statement-I (See below).

(b) The details showing the State-wise details of allocation and releases of Central Share of Calamity Relief Fund (CRF) during the years 2005-06 to 2007-08 is given at statement-II. (See below).

The details showing the additional financial assistance sought by the States from NCCF and assistance provided by the Government of India after following the laid down procedure during the last three years viz. 2005-06, 2006-07 and 2007-08 is at statement-III (See below).

(c) The details showing State-wise status of balance fund available in the CRF - account during the years 2005-06 to 2007-08, as per information received from the State AGs, is at statement-IV (see below).

(d) The Schemes for flood control are planned, funded and executed by the State Government concerned. The role of the Central Government is of a technical, catalytic and promotional nature. The Central Government has initiated various measures for assisting the States in the management of floods, which include:-

(i) The setting up of the Rashtriya Barh Ayog in 1976 to look into the flood problem and suggest remedial measures. Based on its recommendations, flood management strategy in the country was formulated and forwarded to all the concerned States;

(ii) Constitution of the Ganga Flood Control Commission in 1972 for the Ganga Basin States covering all the 23 river systems of Ganga;

(iii) Constitution of the Brahmaputra Board for flood management covering the rivers Brahmaputra, Barak and their major tributaries;

(iv) Formulation of the National Water Policy, 2002, which has recommended for the preparation of basin-wise Master Plans for flood management and control and for providing adequate flood cushion in the reservoir projects.

(v) Constitution of a Task Force in 2004 for Flood management and Erosion Control in Assam and its neighbouring States as well as Bihar, West Bengal and Eastern Uttar Pradesh. The report of the Task Force has been circulated to all the concerned States and Central Ministries.

(vi) Implementation of "Flood Management Programme" a state sector scheme under Central Plan with the objective to provide central assistance to the state governments for river management, flood control, anti-erosion works, anti-sea-erosion works, drainage development, flood proofing, flood prone area development programme, restoration of damaged flood management works, etc. in critical reaches which have secured all mandatory clearances.

Statement-I

State-wise details of damage to lives and property due to flood in various parts of the country.

(Provisional - as on 16.10.2008)

Sl.No.	State/UT	No. of human lives lost	No. of cattle-heads lost	No. of houses damaged	Cropped area affected (lakh hectares)
1	Andhra Pradesh	148	6692	47239	4.32
2	Arunachal Pradesh	-	8	75	-
3	Assam	35	4257	52290	2.12
4	Bihar	282	877	387189	3.4
5	Chhattisgarh	2	2	5752	0.016
6	Gujarat	94	240	907	-
7	Goa	10	2	218	-
8	Haryana	15	29	390	0.53
9	Himachal Pradesh	50	2780	16838	1.55
10	Jharkhand	1	1	1411	neg.
11	Karnataka	167	568	17665	1.4
12	Kerala	76	8	9754	0.06
13	Madhya Pradesh	16	1138	10039	-
14	Maharashtra	98	-	-	-
15	Orissa	107	1013	206691	5.98
16	Punjab	38	90	13170	2.07
17	Rajasthan	68	18	4129	-
18	Tamil Nadu	50	75	92	-
19	Uttar Pradesh	1209	1799	415526	4.98
20	Uttarakhand	104	-	850	-
21	West Bengal	288	3924	439982	1.25
22	Puducherry	-	-	11	-
TOTAL		2858	23521	1630218	27.676

Note: NR - Not Reported

Neg. - Negligible

Statement-II

*State-wise details of total allocation and releases of Central share of
Calamity Relief Fund (CRF) during the years 2005-06 to 2007-08*

(Rs in crore)

Sl. No.	State	CRF allocation			Release of Central share of CRF		
		2005-06	2006-07	2007-08	2005-06	2006-07	2007-08
1	2	3	4	5	7	8	9
1	Andhra Pradesh	344.08	361.28	379.35	258.06	335.48	219.99
2	Arunachal Pradesh	28.30	29.12	29.97	21.23	21.84	22.48
3	Assam	193.06	198.62	204.48	72.395 #	221.37	153.36
4	Bihar	148.93	153.23	157.74	55.85 *	55.845 *	233.235 #
5	Chhattisgarh	111.75	114.98	118.35	41.91 *	150.325 #	65.57
6	Goa	2.11	2.21	2.32	0.79 *	2.45 #	1.74
7	Gujarat	246.00	258.30	271.22	184.50	246.865	48.57 *
8	Haryana	124.38	130.60	137.13	83.95 *	107.28	102.85
9	Himachal Pradesh	100.69	103.60	106.65	75.52	77.70	79.99
10	Jammu and Kashmir	86.46	88.96	91.57	64.84	66.72	68.68
11	Jharkhand	126.07	129.71	133.53	94.56	48.64	148.79 #
12	Karnataka	114.66	120.39	126.41	86.00	113.98	71.11
13	Kerala	85.50	89.77	94.26	64.13	67.33	70.70
14	Madhya Pradesh	254.23	261.58	269.29	190.67	246.67	151.48
15	Maharashtra	222.90	234.05	245.75	167.18	220.00	47.695
16	Manipur	5.56	5.72	5.89	0.00 *	0.00 *	10.67 #
17	Meghalaya	11.29	11.61	11.95	4.24	12.945	8.96
8	Mizoram	6.58	6.77	6.97	2.47	5.01	7.77 #
19	Nagaland	3.83	3.94	4.05	1.435	0.00 *	7.415 #
20	Orissa	301.54	310.24	319.38	226.16	291.34	180.87
21	Punjab	146.03	153.33	160.99	54.76 *	112.26	178.24 #
22	Rajasthan	415.64	436.42	458.25	311.73	413.66	257.34
23	Sikkim	17.53	18.04	18.57	13.15	0.00 *	7.46 #
24	Tamil Nadu	209.08	219.53	230.51	78.405 *	243.06 #	172.88

1	2	3	4	5	7	8	9
25	Tripura	12.85	13.22	13.61	0.00 *	14.60 #	10.065 #
26	Uttar Pradesh	295.94	304.48	313.45	221.95	228.36	235.10
27	Uttarakhand	94.69	96.59	98.58	71.02	36.22 *	73.185 #
28	West Bengal	234.73	241.50	248.62	176.05	181.12	186.47
	TOTAL	3944.41	4097.79	4258.84	2622.94	3521.07 @	2842.665

* Instalment(s) of Central share of CRF has not been released for want of information relating to crediting of earlier released funds, utilization certificate, and annual report. However, these installments have been released in subsequent years except in case of 2nd instalment for Maharashtra during 2007-08.

Including arrears of instalment of Central share of CRF for the previous year(s).

@ This includes Rs. 403.495 crore (about 25% Central share released in advance during 2006-07 for the year 2007-08).

Statement-III

Details of assistance sought by the States, approved by HLC and released from National Calamity Contingency Fund (NCCF) during the years 2005-2006 to 2007-08

(Rs. in crore)

Sl. No.	States/Calamity	Assistance sought by States	Total assistance approved by HLC	Assistance released from NCCF *		
				2005-06	2006-07	2007-08
1	2	3	4	5	6	7
1.	Andhra Pradesh					
	(i) Floods/ Cyclonic storms -05	903.63	172.44	72.29		
	(ii) Airlifting charges for flood-2001 on actual basis	3.06	3.06		3.06	
	(iii) Flood (Oct.-Nov. 05) Anatpur	112.93	17.80			17.80
	(iv) Flood (Aug-06)	877.32	152.10			
	(v) Flood (Sept-06)	115.16	30.58			
	(vi) Flood/ Ogni Cyclone (Oct.- Nov.-06)	404.99	119.85		75.99	
	(vii) Drought - 06-07	628.56	56.56			0.00
	(viii) Drought - 06-07	194.57	19.71			19.71
	(ix) Flood-07 (1 memo)	394.38	136.053			

1	2	3	4	5	6	7
	(x) Flood-07 (2 memo)	584.32	174.86			124.00
	(xi) Flood - Feb-March 08 (3 & 4 memo)	105.16	47.65			
2.	Arunachal Pradesh					
	(i) Transportation Bill of foodgrains - flood - 04	76.29	76.29	76.29		
	(ii) Flood/ landslide - 05	561.31	48.18		36.53	
	(iii) Flood/ landslide - 07	294.88	47.30			
3.	Assam					
	Flood-07	879.86	263.74			0.00
4.	Bihar					
	Flood-07	2489.02	745.26			0.00
5.	Chhattisgarh					
	Flood -06	376.36	23.32		0.00	
6.	Gujarat					
	(i) Flood-05	988.89	413.32	304.31		
	(ii) Flood-06	2694.36	305.77		350.00 #	
7.	Himachal Pradesh					
	(i) Flood -05	1014.00	74.86	74.86		
	(ii) Air lifting bill for flood- 2000 on actual basis	38.11	38.11	38.11		
	(iii) Drought-06	377.00	39.02		0.00	
	(iv) Flood-06	3932.32	26.02			24.58
	(v) Flood-07	1234.12	59.89			
8	J & K					
	(i) Earthquake-05	1351.19	170.20	170.20		
	(ii) Flood-06	645.48	58.91			13.51
9.	Jharkhand					
	Drought-06	880.70	107.37		0.00	
10.	Karnataka					
	(i) Flood-05	3640.07	225.05	198.85		
	(ii) Flood-05 (Sept -Oct)	256.90	160.52	160.52		
	(iii) Flood-06	858.37	125.67			

1	2	3	4	5	6	7
	(iv) Drought -06	1406.01	74.48		89.26	
	(v) Flood-07 (1st memo)	406.42	117.45		}	201.45
	(vi) Flood-07 (2nd memo)	1434.02	121.80			
	(vii) Drought-06	74.48	4.48			4.48
	(viii) Flood-07 (2nd memo)	838.78	140.40			
	(ix) Flood- March-April 08 (4th memo)	1068.96	99.52			
11.	Kerala					
	(i) Floods -05	196.40	26.98	5.22		
	(ii) Flood-06	149.08	23.00		0.00	
	(iii) Flood-07 (1st memo)	787.75	134.396			50.81
	(iv) Flood- Mar-Apr 08 (2nd memo)	309.39	46.255			0.00
12.	Madhya Pradesh					
	(i) Flood-05	628.21	70.83		15.34	
	(ii) Hailstorm-05	117.34	15.51		15.51	
	(iii) Hailstorm-06	657.80	87.56		0.00	
	(iv) Flood-06	744.62	43.37		0.00	
	(v) Drought-07-08	1883.81	34.34			0.00
13.	Maharashtra					
	(i) Drought-05	1117.99	174.66	91.07		
	(ii) Hailstorms-05	79.45	12.00	12.00		
	(iii) Flood-05	8740.66	697.45	554.18		
	(iv) Flood (Sept-Oct-05)	206.13	47.67		47.67	
	(v) Flood-06	5423.28	418.92		348.92	
14.	Manipur					
	Pest attack (Bamboo flowering)-07	50.02	16.67			
15.	Mizoram					
	(i) Pest attack (bamboo flowering) -07 (1st memo)	43.92	12.98			8.81

1	2	3	4	5	6	7
	(ii) Pest attack (bamboo flowering) -07-08 (2 nd memo)	591.63	49.37			
	(iii) Flood/ landslide -07	129.34	23.53			
16.	Nagaland					
	(i) Flood-05	8.81	0.81		0.81	
17.	Orissa					
	(i) Flood-06	2384.08	115.24		25.00 #	
	(ii) Flood -07 (1 st memo)	306.70	59.33			0.00
	(iii) Flood -07 (2 nd memo)	1093.53	139.69			0.00
18.	Rajasthan					
	(i) Drought-05	939.37	106.30	0.00		
	(ii) Hailstorms-05	210.85	49.57	0.00		
	(iii) Drought -06	1544.63	146.50		0.00	
	(iv) Flood-06	3309.93	240.04		100.00 #	
19.	Sikkim					
	(i) Flood/ landslide -05	64.11	5.59		2.22	
	(ii) Earthquake -06	30.16	2.98		2.98	
	(iii) Flood/landslide-07	104.92	17.26			
20.	Tamil Nadu					
	(i) Tsunami- providing subsidy to fishermen	131.91	131.91	131.91		
	(ii) Floods-05 (1-3 spell Oct.-Nov)	13457.62 808.35	808.35			
	(iii) Floods-05 (4 spell)					
	(iv) Flood-07 (1 st memo)	564.19	197.49			
	(v) Flood-March-April 08 (2 nd memo)	509.55	93.18			
21.	Uttar Pradesh					
	(i) Flood-06	713.66	36.34		0.00	
	(ii) Flood-07	1640.75	142.52			0.00
22.	Uttarakhand					
	(i) Drought-06	287.80	38.99		7.05	
	(ii) Drought-07-08	220.04	27.78			0.00

* HLC approves the funds subject to adjustment of 75% of the balance available in CRF account for the instant calamities. As such, there is a difference between the amount approved by HLC and funds actually released from NCCF. In some cases amount approved by HLC is less than the 75% of the amount available in the CRF account of the State, hence no fund was released from NCCF (indicated as 0.00).

Statement-IV

*Status of balance fund available as per AG's report for the
year 2005-06 to 2007-08*

(Provisional - as on 01.04.2008)

Sl. No.	States / UTs	Status of balance available as per AG's report		
		2005-06	2006-07	2007-08
1	2	3	4	5
1.	Andhra Pradesh	Nil	Nil	7.80
2.	Arunachal Pradesh	2.00	2.00	2.00
3.	Assam	404.97	482.62	643.57
4.	Bihar	949.83	949.83	905.24
5.	Chhattisgarh	88.54	150.67	131.08
6.	Goa	8.73	11.66	11.77
7.	Gujarat	249.20 *	0.00 *	545.99 *
8.	Haryana	461.97	575.02	660.29
9.	Himachal Pradesh	69.51	106.97	107.31
10.	Jharkhand	389.13	469.75	668.14
11.	Jammu & Kashmir	NR	NR	NR
12.	Karnataka	Nil	1.00	2.74
13.	Kerala	49.11	46.11	41.72
14.	Madhya Pradesh	254.23	385.46	184.38
15.	Maharashtra	Nil *	Nil *	Nil
16.	Manipur	NR	7.66 *	17.39
17.	Meghalaya	16.00	11.00	11.00
18.	Mizoram	6.29 *	10.44 *	13.91
19.	Nagaland	(5.20)	(1.34)	(0.36)
20.	Orissa	171.22	141.55	95.52
21.	Punjab	1154.80	1460.04	1640.66
22.	Rajasthan	410.98	459.45	555.28
23.	Sikkim	10.55	3.71	17.23
24.	Tamil Nadu	Nil	Nil	12.99

1	2	3	4	5
25.	Tripura	(15.35)	(26.07)	21.18 *
26.	Uttar Pradesh	497.51	743.90	514.00
27.	Uttarakhand	41.39 *	39.24 *	5.91 *
28.	West Bengal	580.95	594.05	360.32 *

* As per utilization sent by State Government,

NR – Not reported.

NOTE:- Figure shown in bracket, provided by State Government for 13th FC.

Incidents of bomb blasts

536. SHRI KAMAL AKHTAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and details of incidents of bomb blasts during the last 6 months, State-wise and place-wise;

(b) the details of the damage to lives and property, incident-wise;

(c) how many of the deceased/injured people were from the State of UP;

(d) the details of the compensation paid to the victims/kin of victims, case-wise;

(e) whether these serial blasts one after another prove the failure of our intelligence agencies; and

(f) the measures that Government has taken or propose to take in view of the serial blasts in the country to ensure the safety of common people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) Apart from the incidents of violence being perpetrated by various groups in areas affected by terrorism, militancy, insurgency and extremism, such as J&K certain States in the North Eastern region, areas affected by Left-Wing Extremism/naxalism, there have been periodic incidents over the past several years of terrorist attacks in the form of bomb blasts and explosions etc., in different parts of the hinterland, mainly in metropolitan and urban areas. During the current year such incidents have occurred in Jaipur (Rajasthan), Bengaluru (Karnataka), Ahmedabad and Modasa (Gujarat), Delhi, and Malegaon (Maharashtra). Details in respect of these incidents are indicated in the Statement enclosed (See below). Information regarding property damaged, places of residence of persons deceased and injured in such incidents is not being separately compiled and maintained.

(d) Ex-gratia assistance to the victims in such incidents is paid by the State Governments in accordance with their policy, and details in this regard are not being maintained or compiled centrally. The Central Government has launched a scheme during the current year to provide assistance to the next of kin of persons who may be killed/incapacitated or injured in incidents of terrorist violence, under which there is provision for financial assistance of Rs. 3 lakhs and free medical assistance in cases of disability and serious injuries etc. The State Governments concerned have been asked to submit proposals under the scheme.